

**GOVERNMENT OF INDIA
AGRICULTURE AND FARMERS WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1483
ANSWERED ON:25.07.2017
Pradhan Mantri Fasal Bima Yojana
Shetty Shri Gopal Chinayya

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether major changes have been made in the schemes 'Pradhan Mantri Fasal Bima Yojana' by removing the discrepancies in the old crop insurance schemes so that the farmers get maximum benefits;
- (b) if so, the details thereof;
- (c) whether the premium has been reduced to minimum and the payment limit related to insurance has also been removed under the Pradhan Mantri Fasal Bima Yojana; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

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(a) to (d) : Yes, Madam. Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched from Kharif 2016 season after a comprehensive review of the erstwhile crop insurance schemes in consultation with all stakeholders. Premium to be paid by the farmers has been reduced to maximum of 2% for Kharif crops, 1.5% for Rabi Crop and 5% for annual commercial/horticultural crops. The balance of actuarial premium is shared by the Central and State Governments on 50 : 50 basis. Several other measures like removal of cap on premium which had earlier led to reduction in sum insured vis-À-vis claims, if any; equating the sum insured with Scale of Finance for maximum risk coverage of farmers etc. have also been incorporated. Salient features of the scheme are annexed.